

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.01.2020 (MONDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 488 of 2019	Supreme Commotrade LLP & Anr. Vs. Shree Sai Rolling Mills Ltd. With	Manish Raghav	Saurabh Jain
2.	Comp. App. (AT) (Ins) No. 489 of 2019	Supreme Commotrade LLP & Ors. Vs. Shree Sanyeeji Ispat Ltd. With	Manish Raghav	Saurabh Jain
3.	Comp. App. (AT) (Ins) No. 490 of 2019	Shree Om Prakash Murarka. Vs. Shree Sai Prakash Alloys Pvt. Ltd.	Manish Raghav	Saurabh Jain
4.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Sandeep Bajaj Sanjib Quereshi-R-2,3

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 409 of 2019	Indo Alusys Industries Ltd. Vs. SMW Metal Pvt. Ltd.	Rohit Krishan Naagpal	P. Nagesh-R1
6.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
7.	Comp. App (AT) (Ins) No. 899 of 2019	Indian Renewable Energy Development Agency Ltd. (IREDA) Vs. T.S.N. Raja, R.P. of VBC Industries Ltd.	Kunal Godhwani	Ankur Khandelwal
8.	Comp. App. (AT) (Ins) No. 1075 of 2019	Arounane. P Vs. One Bill Software India Pvt. Ltd.	Santosh Kumar	S. Vivekananda
9.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani- R2 to R4
10.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	Mohit D. Ram
11.	Comp. App. (AT) (Ins) No. 1474 of 2019	Xylem Water Solutions India Pvt Ltd. Vs. EPC Constructions India Ltd & Ors.	Atul Shanker	Nakul Sachdeva- R1
12.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi- (R1, R4) Chirag Jain-R5

For Hearing

13.	Comp. App. (AT) No. 376 of 2018	Chamundeswari Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
14.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamundeswari Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla

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4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar